

Item - 20



11.2.2004

MA-194/2004

DA-1393/2003

Present: Applicant in person.

Sh. R.N. Singh
Counsel for respondents.

MA has been filed by the respondents praying for extension of time to implement the Tribunal's order. Time as prayed for is granted upto 10.4.2004 failing which compensation of Rs.1000/- be given to the applicant. Accordingly MA is disposed of.

Dasti


(Kuldip Singh)
MLJ)

End